

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3957

ANSWERED ON:13.08.2015

Road Projects

Khadse Smt. Raksha Nikhil

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

(a) whether the Government proposes to allow private developers to divest 100% equity from the completed Road Projects and if so, the details thereof; and

(b) whether Government provide one time fund to National Highways Authority of India (NHAI) to complete projects that are languishing because of financial crunch and if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) Government has permitted 100% equity divestment after two year of construction completion for all BOT project irrespective of year of award subject to the condition that the equity so divested should be invested by the promoter in their incomplete NHAI projects.

(b) Government has allowed one time fund infusion for languishing highway projects being implemented on BOT (Toll) mode that has achieved at least 50% physical completion from the corpus earmarked in NHAI for this purpose on a loan basis to be recovered @ bank rate + 2% subject to eligibility of the concerned project. Also the first charge on the toll receivables of the project would be ensured for NHAI through execution of a tripartite agreement between the senior lender, concessionaire and the Authority. This is a one-time dispensation for all BOT (Toll) projects languishing as on 1st November 2014.

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